

**Past-Liberation:**

India based : 9

Local based: 13

The strength of the Embassy is determined by functional consideration and reviewed from time to time.

**Application for Mining Lease by BALCO**

3935. SHRI MOHANLAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) whether the Bharat Aluminium Company Limited in Khur-khuri Dadar (Amarkantak) has applied for another mine;

(b) if so, the details thereof including the location of the mine applied for;

(c) whether the location of the mine comes under forest land;

(d) whether the company has complied with all the terms and conditions in regard to leased mine taken previously; and

(e) if so, the reasons for delay in taking a decision on the application?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir.

(b) The Company applied for another mine, namely Hazaridadar, in the Amarkantak area and has been granted a mining lease on 20-4-77 for 987 hectares of land for a period of 30 years.

(c) Yes, Sir.

(d) Yes, Sir.

(e) The Company was provisionally permitted by the State Government of Madhya Pradesh to mine in 10 hectares of land out of the total area. However, permission to mine in the remaining area under the Forest (Conservation) Act, 1980 has not been granted by the Ministry of Environment and Forest, Government of India.

**Processing of Copper Ore**

3936. SHRI MOHANLAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) whether copper ore extracted from Malanjhand in Madhya Pradesh is sent to Rajasthan for processing;

(b) if so, the quantity of copper ore

sent to Rajasthan during the last three years, year-wise; and

(c) the cost per tonne on its transportation and the total amount spent as freight during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c) Copper ore from Malanjhand Copper Project in Madhya Pradesh, after beneficiation into concentrates, is sent to Khetri Copper Complex, Rajasthan for further processing. The quantity of concentrates sent to KCC, the cost per tonne on transportation and the total amount spent as freight during the last three years is indicated below:—

Year	Quantity (in dry metric tonnes)	Rate for transportation per dry metric tonnes (Rs. per tonne)	Total freight paid (Rs. lakhs)
1988-89	47965	541.65	259.80
1989-90	63342	592.64	375.39
1990-91	42062	918.69	386.42

[Translation]

**BALCO in Khur-khuri Dadar, M.P.**

3937. SHRI MOHAN LAL JHIKRAM: Will the Minister of MINES be pleased to state:

(a) the period of lease of the Bharat Aluminium Company at Khur-khuri Dadar in Madhya Pradesh and since when this Company has been functioning there;

(b) whether all the terms and conditions of lease are being complied with by the Company; and

(c) the royalty paid by the Company during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) The Bharat Aluminium Company has been functioning in khur-khuri Dadar in Madhya Pradesh since 1969. The period of mining lease is 30 years w.e.f. 12.6.1969.

(b) Yes, Sir.

(c) Royalty paid by the Company for Amarkantak Mine (Khur-khuri Dadar) for the last three years is as follows:—

1988-89 — Rs. 2198290

1989-90 — Rs. 1916610  
 1990-91 — Rs. 1376780

#### Abduction by ULFA

3938. SHRI RAM NARAIN BERWA:  
 Will the Minister of HOME AFFAIRS be  
 pleased to state:

(a) the number of persons abducted  
 by the United Liberation Front of Assam  
 terrorists during the last two years; and

(b) the amount extracted as ransom  
 by the ULFA terrorists from the  
 abducted persons?

THE MINISTER OF STATE IN THE  
 MINISTRY OF PARLIAMENTARY  
 AFFAIRS AND MINISTER OF STATE IN  
 THE MINISTRY OF HOME AFFAIRS  
 (SHRI M.M. JACOB): (a) As per the  
 report of the State Govt., number of  
 persons abducted by the United  
 Liberation Front of Assam  
 since 1989 are as under:

1989	1990	1991 (upto 18.8.91)
16	146	83

(b) No confirmed report is available on  
 the amount of money extracted as  
 ransom in respect of the abducted  
 persons as they generally do not furnish  
 such details to the authorities out of  
 fear.

#### Bank Robberies in Delhi

3939. SHRI RAM NARIAN BERWA:  
 Will the Minister of HOME AFFAIRS be  
 pleased to state:

(a) the number of bank robberies  
 committed in Delhi during the last three  
 years;

(b) the number of persons killed and  
 the amount looted in such incidents;

(c) whether the Government propose  
 to provide any financial assistance to the  
 families of the persons killed in those  
 incidents;

(d) whether the Government have  
 provided employment to any of the  
 persons belonging to the families of the  
 deceased;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
 MINISTRY OF PARLIAMENTARY  
 AFFAIRS AND MINISTER OF STATE IN

THE MINISTRY OF HOME AFFAIRS  
 (SHRI M.M. JACOB): (a) 5 cases of  
 bank robberies have taken place in  
 Delhi during the period from 1.1.88 to  
 31.7.1991.

(b) 5 persons were killed and  
 approximately an amount of Rs.  
 12,71,179/- was looted in these cases.

(c) to (f) The concerned bank has  
 paid cash relief of Rs. 1.00 lakh each to  
 the next of kin of all the five persons  
 killed. The bank has assured to offer  
 compassionate appointment to the  
 eligible family members of the deceased  
 employees.

#### Constitution of State Security Commissions

3940. SHRI RAM NARAIN BERWA:  
 Will the Minister of HOME AFFAIRS be  
 pleased to state:

(a) whether the National Police  
 Commission had suggested in its  
 second report to constitute a State  
 Security Commission in each State so  
 that police investigation may be  
 conducted on the principles of justice;

(b) if so, whether such Commissions  
 have been constituted in some States;

(c) if so, the details thereof; and

(d) if not, whether the Union  
 Government propose to issue directives  
 to State Governments in this regard?

THE MINISTER OF STATE IN THE  
 MINISTRY OF PARLIAMENTARY  
 AFFAIRS AND MINISTER OF STATE IN  
 THE MINISTRY OF HOME AFFAIRS  
 (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d) 'Police' being a State  
 subject it is for the State Governments  
 to implement the recommendations of  
 the National Police Commission  
 including those concerning the  
 constitution of a State Security  
 Commission.

#### Bhanu Pratap Singh Committee on Agricultural Development

3942. PROF UMMAREDDY

VENKATESWARLU:

SHRI RAM PUJAN PATEL:

SHRI B. RAJA RAVI VARMA:

Will the Minister of AGRICULTURE be  
 pleased to state the steps taken by the